

(ख) क्या यह सच है कि लाइसेंस प्राप्त पोर्टर उन्हें अपनी बर्फी और लाइसेंस नम्बर पहनने देते हैं ताकि वे पोर्टरों के रूप में काम कर सकें ;

(ग) क्या यह भी सच है कि पुलिस बे काम से काम घाबे दर्जन ऐसे मामलों का पता लगाया था और अपराधियों को दण्ड देने के लिये उनके विरुद्ध अभियोग चलाया गया है ;

(घ) क्या ऐसी स्थिति कुछ अन्य स्टेशनों तथा रेलों में भी है ; और

(ङ) यदि हा, तो इस विषय में क्या कार्यवाही की गई है ?

रेलवे उपमंत्री (श्री स० ब० रामस्वामी):

(क) जनवरी और अप्रैल १९५८ के बीच पटना जंक्शन पर ६ भारिक (Porters) बिना लाइसेंस काम करत पाये गये ।

(ख) इस तरह का कोई मामला रेलवे के नोटिस में नहीं आया है ।

(ग) जी हा ।

(घ) इस बान की शिकायतें आई हैं कि दूसरी रेलों के कुछ बोर्डे में स्टेशनों पर भी कुछ भारिक बिना लाइसेंस काम करने हैं ।

(ङ) एमे भारिका का रेलवे पुलिस और सुरक्षा-दल (Security Force) की मदद से पकड़ कर उन पर मुकद्दमा चलाया जाता है ।

Wagons for Cement Factory at Charkhi Dadri

1603. Shri Ram Krishan: Will the Minister of Railways be pleased to state

(a) whether it is a fact that wagons allotted to cement factory at Charkhi Dadri during the current year were not loaded fully according to their indents, and

(b) if not, total number of wagons which were kept idle during same period month-wise?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Except in a few cases, the cement factory at Charkhi Dadri loaded wagons according to indents and supplies.

(b) The total quotas and the number of wagons indented, supplied and loaded by Charkhi Dadri Factory from January to 20th August 1958 month-wise together with the reasons for short loading by the Factory against the supplies made are shown in the statement laid on the Table of the House [See Appendix IV, annexure No 57] It will be seen that while the indents placed by the Factory were far below the quotas, the loadings were also slightly less than the supply

Damage to Photographic Materials by Rains

1604 Shri Dinesh Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether photographic equipment belonging to the Directorate of Extension and Training was damaged in the recent floods in Delhi, and

(b) if so, the cost of the equipment so damaged?

The Minister of Food and Agriculture (Shri A. P. Jain) (a) Yes

(b) The value of the equipment involved is Rs 13,758. The extent of damage is, however, estimated at Rs 2,200 mainly on cleaning and overhauling.

Damage due to Rains

1605 Shri B. C. Mullick: Will the Minister of Community Development be pleased to state

(a) whether it is a fact that a large number of publications relating to the Community Development and articles of stationery have been destroyed by rain-water in the office houses at